

PUNJAB VIDHAN SABHA

Supplementary List:

List of Unstarred Questions (converted as such from being Starred Questions) for the sitting of the Punjab Vidhan Sabha held on

Thursday, 30th June, 2022

Problem of sullage water of the Budha Nullah in district Ludhiana

***2. (C.U.) Sardar Manpreet Singh Ayali, M.L.A:-** Will the Local Government Minister be pleased to state that:-

- a) whether it is a fact that the whole filthy and polluted water of the Budha Nullah in district Ludhiana is draining into the river Sutlej wherefore it is causing very fatal effects on the health of general public and crops of the farmers;
- b) if the reply to part (a) above be in the affirmative, the efforts being made by the Govt. to curb this serious problem?

To release the remaining amount to construct a Sports Park in the Assembly Constituency Dakha

***3. (C.U.) Sardar Manpreet Singh Ayali, M.L.A:-** Will the Sports and Youth Services Minister be pleased to state whether it is a fact that the grant sanctioned by the state government during the years 2012 to 2017 to construct a Sports Park in Assembly Constituency Dakha (district Ludhiana) was not released fully so far; if so, the time by which the said remaining grant is likely to be released?

**To make the bus stand operational in town Mullanpur
(Constituency Dakha)**

***5. (C.U.) Sardar Manpreet Singh Ayali, M.L.A:-** Will the Local Government Minister be pleased to state that whether it is a fact that the construction of building of bus stand in town Mullanpur falling in the Assembly Constituency Dakha has completed; if so, the time by which the said bus stand is likely to be made operational for the convenience of the general public?

Action in respect of scam of post matric scholarship

***6. (C.U.) 1. Sardar Manwinder Singh Giaspura, M.L.A,
2. Doctor Sukhwinder Kumar, M.L.A:-** Will the Social Justice, Empowerment and Minorities Minister be pleased to state that:-

- a) whether it is a fact that no any action has been taken against the then Minister into the scam of Post Matric Scholarship despite being found him guilty for the same by a senior I.A.S officer; if so, whether the government would take any action regarding this scam or any action is under consideration of the government; if so, the time by which it is likely to be done?
- b) whether it is a fact that the government had waived off the aforesaid scholarship amount released to the private educational institutions for disbursement instead of withdrawing this amount as well as instead of taking action against them; if so, the reasons therefor alongwith its details?

**To fill-up the posts of doctors in Government Hospital and
Dispensary in Assembly Constituency Khemkaran**

***9. (C.U.) Sardar Sarvan Singh Dhun, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state the number of posts of doctors lying vacant in Government Civil Hospital and Government Dispensaries, separately in Assembly Constituency Khemkaran togetherwith the time by which these posts are likely to be filled-up?

**To fill-up the vacant posts of teachers in government schools
of Khemkaran**

***11. (C.U.) Sardar Sarvan Singh Dhun, M.L.A:-** Will the Education Minister be pleased to state the number of shortage of posts of teachers in Government Primary and Secondary Schools separately in Assembly Constituency Khemkaran togetherwith the time by which these posts are likely to be filled-up?

**To Impart health services to the people under 'Ayushman'
Bharat Sehat Bima Yojana**

***14. (C.U.) Doctor Sukhwinder Kumar, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state whether it is a fact that the 'Ayushman Card' which were issued to impart health services to the people under 'Ayushman' Bharat Sehat Bima Yojana are not accepted in various hospitals of the State; if so, whether the government is taking any action to make acceptable the said card properly in the hospitals of the State?

To run the Suvidha Kendras by the private firms

***17. (C.U.) Sardar Gurpreet Singh Banawali, M.L.A:-** Will the Governance Reforms Minister be pleased to state that whether it is a fact that the Suvidha Kendras which are being run to impart various facilities to the people are being run by the private firms; if so, whether the government will consider to run the said Suvidha Kendras by itself?

To give compensation to the farmers of Villages, Kulana and Kishangarh in Assembly Constituency Budhlada

***20. (C.U.) Shri Budh Ram, M.L.A:-** Will the Power Minister be pleased to state whether it is a fact that the wheat crop farmers of Villages Kulana and Kishangarh in Assembly Constituency Budhlada got burnt with fire; if so, the time by which the compensation will be given by the Govt. to the affected farmers ?

To give compensation for damaged cotton crop

***22. (C.U.) Shri Budh Ram, M.L.A:-** Will the Revenue Minister be pleased to state whether it is a fact that the Punjab Government has released the amount (Compensation) to the farmers for cotton crop damaged by pink bollworm, but no amount has been yet given to the poor cotton plucking labourers; if so, the time by which the amount of compensation will be released to the cotton pluckers?

To give the shops of Nagar Council in Budhlada and Baretta to the existing owners

***24. (C.U.) Shri Budh Ram, M.L.A:-** Will the Local Government Minister be pleased to state that:-

- a) whether it is a fact that there are shops of Municipal Council of the cities of Budhlada and Baretta in Assembly Constituency Budhlada, which are the properties of Municipal Council and the same have been given on nominal rent;
- b) if the reply to part (a) above be in the affirmative, whether there is any proposal under consideration of the government to get these shops registered in the name of actual or present possessors as a permanent owner?

To give facilities to the students by the Adarsh Schools

***25. (C.U.) Sardar Gurpreet Singh Banawali, M.L.A:-** Will the Education Minister be pleased to state that:-

- a) whether it is a fact that as per the ratio of 70:30 the management of the Adarsh Schools is run by the Punjab Government as well as the private companies whereby the building as well as land have been handed over to the private companies under P.P.P mode by the government at its own expenditure;
- b) if the reply to part(a) above be in the affirmative, whether full salaries are being paid to the teachers of Adarsh Schools as per the government rules as well as whether the administrators are depositing 30% as their due share?

**To auction the waste material lying in the hospitals of
District Mansa**

***26. (C.U.) Sardar Gurpreet Singh Banawali, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether it is a fact that the rooms of most of the hospitals of district Mansa are full of waste materials wherefore the rooms of the hospitals are not in use; if so, the time by which the government proposes to auction the said waste material?

**To repair the link roads falling in Assembly Constituency
Samana**

***31. (C.U.) Sardar Chetan Singh Jouramajra, M.L.A.:-** Will the Agriculture Minister be pleased to state that:-

- a) the distance of kilometers since when alongwith at what place the repair of link roads falling in Assembly Constituency Samana was carried-out for the last time;
- b) whether there is any proposal under consideration of the government to repair/renovate above link roads now; if so, the time by which it is likely to be done?

To fill-up the vacant posts of Sub-Division Hospital Samana

***32. (C.U.) Sardar Chetan Singh Jouramajra, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state that:-

- a) the number of sanctioned posts of medical and para medical staff in Sub-Divisional Hospital Samana alongwith the number of posts lying vacant out of the same togetherwith the time by which the posts will be filled-up;
- b) the details of the equipments available to deal with emergency services in the hospital mentioned in part (a) alongwith the equipments which are in functioning condition and equipments which are required togetherwith the time by which these equipments will be made available;
- c) the criteria has been fixed for the supply of medicines in the hospital mentioned in part (a) above alongwith whether the medicines are being supplied to the said hospital timely as per fixed criteria; if not, the reasons therefor alongwith the efforts being made to keep this supply uninterrupted?

To take over the Public College Samana by the government

***34. (C.U.) Sardar Chetan Singh Jouramajra, M.L.A:-** Will the Higher Education Minister be pleased to state whether it is a fact that an announcement was made by the previous government to take over the control of Public College Samana; if so, the time by which the control of the same will be taken over by the education department?

**Posts in the Hospitals of the Villages of Kandi Area in
Assembly Constituency Dasuya**

***39. (C.U.) Sardar Karambir Singh, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state that:-

- a) the category-wise total number of sanctioned posts which are lying vacant alongwith the number of posts which have been filled-up, separately, in the government hospitals of villages Bhol, Kamahi Devi, Mand Bhandar of Kandi Area as well as in the hospital of B.B.M.B Talwara in Assembly Constituency Dasuya, district Hoshiarpur;
- b) the time by which shortage of health facilities in the hospitals mentioned in part (a) above is likely to be made good togetherwith the time by which the vacant posts will be filled-up?

**Construction/Repair of link roads in the Villages of the
Assembly Constituency Dasuya**

***41. (C.U.) Sardar Karambir Singh, M.L.A:-** Will the Agriculture Minister be pleased to state whether it is a fact that construction or repair of the link roads in the various villages falling in the Assembly Constituency Dasuya, distt. Hoshiarpur is due to be carried-out; if so, whether the construction/repair of link roads in the said villages will be carried out in the financial year 2022-2023?

To provide Semi Auto Analyzer machine to C.H.C Sri Chamkaur Sahib

***48. (C.U.) Doctor Charanjit Singh, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state that whether it is a fact that the patients have to conduct their tests from outside due to the non-availability of Semi Auto Analyzer machine in C.H.C Sri Chamkaur Sahib; if so, the time by which the said machine would be provided for the convenience of the patients ?

To give pension to the retired Home Guard Volunteers

***51. (C.U.) Doctor Charanjit Singh, M.L.A.:-** Will the Chief Minister be pleased to state whether the government considers to give pension to the retired Home Guard Volunteers who have played leading role to maintain the peace in the State; if so, the time by which it will be given?

To make arrangement for prevention of floods

***53. (C.U.) Sardar Sukhbinder Singh Sarkaria, M.L.A.:-** Will the Water Resources Minister be pleased to state the advance arrangements which have been made by the Punjab Government with regard to the prevention of the floods, so far togetherwith the amount of budget has been earmarked in this regard togetherwith the amount released so far alongwith the details of the works done?

**Present status of Sub-Divisional Administrative Complex in
Abohar**

***55. (C.U.) Shri Sandeep Jakhar, M.L.A:-** Will the Revenue Minister be pleased to state the present status of under construction Sub-Divisional Administrative Complex in Abohar?

**To give compensation to the farmers for the crops damaged
due to floods during the year 2020**

***56. (C.U.) Shri Sandeep Jakhar, M.L.A:-** Will the Revenue Minister be pleased to state the present status of compensation being given by the government to the farmers residing in the villages of Abohar and Balluana assembly constituencies whose crops were damaged due to floods during the months of August and September 2020?

Reconstruction of the Malookpur Distributary

***57. (C.U.) Shri Sandeep Jakhar, M.L.A:-** Will the Water Resources Minister be pleased to state the time by which the government will reconstruct the Head (Malookpur Distributary) to R.D 95000 (Malookpur distributary) because of the dilapidated condition of canal as water is not arriving at tail end in the areas?

**Getting less ratio of G.S.T as compared to others corporations
having equal population**

***59. (C.U.) Shri Sandeep Jakhar, M.L.A:-** Will Local Government Minister be pleased to state the reasons for which Municipal Corporation Abohar is getting less proportional funds of G.S.T as compared to other corporations having equal population of the same and steps being taken by the Govt. to bridge this gap?

**Present status of under construction Government Degree
College, Abohar**

***60. (C.U.) Shri Sandeep Jakhar, M.L.A:-** Will the Higher Education Minister be pleased to state the present status of construction of the Government Degree College, Abohar?

**Reconstruction of V.R Bridge on Daulatpur Minor Crossing of
Village Panjana-Maujgarh Road**

***62. (C.U.) Shri Sandeep Jakhar, M.L.A:-** Will the Agriculture Minister be pleased to state whether there is any proposal of the government to reconstruct a V.R bridge on Daulatpur Minor crossing of village Panjana-Maujgarh road; if so, the time by which it is likely to be done?

To give relief to the families of suicide victims in Punjab

***63. (C.U.) Biba Narinder Kaur Bharaj, M.L.A:-** Will the Agriculture Minister be pleased to state that:-

- a) whether the government has made any amendment in the policy formulated to give relief to the suicide victims of families of farmers/ labourers; if so, the details of the amendment that has been made;
- b) the number of families who applied to avail the said relief during the last five years togetherwith the number of families to whom the relief has been given?

**To give allowance to the unemployed youths from the year
2017 to-date**

***65. (C.U.) Biba Narinder Kaur Bharaj, M.L.A:-** Will the Chief Minister be pleased to state that whether the Punjab Government has given any unemployment allowance from 2017 to-date; if so, the number of unemployed youths who have applied so far togetherwith the number of those who get this allowance and those deprived of the same?

**Details of interlock tiles laid in Assembly Constituency
Sangrur during the last five years**

***67. (C.U.) Biba Narinder Kaur Bharaj, M.L.A:-** Will the Local Government Minister be pleased to state:-

- a) the details of interlock tiles laid in assembly constituency Sangrur during last five years togetherwith size-wise rates thereof;
- b) the names of the departments alongwith the details of funds raised for lying aforesaid tiles;
- (c) whether any quotations were invited or any tender were floated to lay these interlock tiles; if so, the details thereof ?

**To transfer the fund from Nagar Council Sangrur to the
Improvement Trust, Sangrur**

***69. (C.U.) Biba Narinder Kaur Bharaj, M.L.A:-** Will the Local Government Minister be pleased to state that whether any kind of fund has been transferred from Nagar Council Sangrur to the Improvement Trust Sangrur during last five years; if so, the details of the said fund?

**Details of expenditure incurred on the commemoration of the
550th Prakash Purab of Sri Guru Nanak Dev Ji**

***70. (C.U.) Rana Inder Partap Singh, M.L.A:-** Will the Tourism and Cultural Affairs Minister be pleased to state that:-

- a) the details of expenditure incurred by the State Government on the commemoration of various occasions in connection with the 550th Parkash Purab of Sri Guru Nanak Dev Ji in Sultanpur Lodhi;
- b) whether any complaint was received regarding misuse of the above said funds; if so, the details thereof togetherwith the action taken thereon ?

**Payment of honorarium admissible to the sarpanches of gram
panchayats in the State**

***71. (C.U.) Rana Inder Partap Singh, M.L.A:-** Will the Rural Development and Panchayats Minister be pleased to state:-

- a) whether it is a fact that honorarium has not been given to the sarpanches of gram panchayats from a long time;
- b) if the reply to part (a) above be in the affirmative, the reasons therefor and the time by which the said honorarium will be released to the aforesaid sarpanches?

To supply urea as per the requirement of farmers of the State

***72. (C.U.) Sardar Tripat Rajinder Singh Bajwa, M.L.A:-** Will the Agriculture Minister be pleased to state that:-

- a) whether the government have full stock of urea as per the requirement of the farmers; if not, then the difference between demands and supply of the urea in the State;
- b) the proposal of the government to meet the shortage mentioned in part (a) above?

**Details of the expenditure incurred on the preservation of
excess rain water since 2017 to- date**

***73. (C.U.) Shri Jagdeep Kamboj Goldy, M.L.A:-** Will the Soil and Water Conservation Minister be pleased to state that:-

- a) whether any policy has been formulated by the government to preserve the excess rain water;
- b) the efforts made by the government to preserve the excess rain water since 2017 to-date togetherwith the details of amount as well as purposes on which the said amount has been incurred?

To upgrade C.H.C, P.H.C of Jandwala Bhimeshah and P.H.C of Dhabwala Kalan in Assembly Constituency (Fazilka)

***76. (C.U.) Shri Jagdeep Kamboj Goldy, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state whether the government considers to upgrade the C.H.C Jalalabad, P.H.C Jandwala Bhimeshah and C.H.C Dhabwala Kalan, district Fazilka falling in Assembly Constituency, Jalalabad district Fazilka; if so, as to when?

To meet the shortage of doctors and other staff in Civil Hospitals in Assembly Constituency Jalalabad, District Fazilka

***77. (C.U.) Shri Jagdeep Kamboj Goldy, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state that:-

- a) the number of Civil Hospital, C.H.C, P.H.C, A/P.H.C, S.H.C, R.D in assembly constituency Jalalabad, district Fazilka;
- b) whether there are sufficient number of doctors and other staff in the said health institutions; if not, the time by which the said shortage is likely to be made good?

**To lay the pipes for the supply of water in
Nagar Panchayat Arniwala**

***79. (C.U.) Shri Jagdeep Kamboj Goldy, M.L.A:-** Will the Local Government Minister be pleased to state that:-

- a) whether the pipes of water supply have been laid in Nagar Panchayat Arniwala if the said work is incomplete the reasons therefor alongwith the time by which the same will be completed;
- b) whether sewerage has been laid in Nagar Panchayat Arniwala Sheikh Subhan District Fazilka; if so, the amount incurred thereon alongwith the details be provided ?

**To paste the list of banned pesticides for agriculture on each
shop of pesticide**

***81.(C.U.) Professor Jaswant Singh Gajjanmajra, M.L.A:-** Will the Agriculture Minister be pleased to state that whether the list of banned pesticides for agriculture is mandatory to paste outside each shop of pesticide ; if so, the steps proposed to be taken by the government against the shopkeepers who fail to comply with the same?

**Vacant posts in government hospitals in Assembly
Constituencies Amargarh and Ahmedgarh**

***82. (C.U.) Professor Jaswant Singh Gajjanmajra, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state the time by which the vacant posts of doctors in government hospitals in Assembly Constituencies Amargarh as well as Ahmedgarh are likely to be filled-up?

To check the spurious milk

***83. (C.U.) Professor Jaswant Singh Gajjanmajra, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state the efforts being made by the government to check the spurious milk alongwith the details thereof?

Plan of treatment of drug addicted

***86. (C.U.) Professor Jaswant Singh Gajjanmajra, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state that whether there is any plan of the Government to treat individuals who have become drug addicted while declaring them as patients; if so, the details thereof ?

**Present status of the construction of bridge at Makoura Pattan
on Ravi river in Dinanagar**

***90. (C.U.) Shrimati Aruna Chaudhary, M.L.A:-** Will the Public Works (B&R) Minister be pleased to state that:-

- a) the present status of the construction of the bridge at Makoura Dock (Pattan) on the Ravi river in Dinanagar;
- b) when the work of the aforesaid bridge will be started as well as the time by which the same will be completed?

Number of posts of D.D.P.O's and B.D.P.O's in Punjab

***92. (C.U.) Shrimati Aruna Chaudhary, M.L.A:-** Will the Rural Development and Panchayats Minister be pleased to state the number of the sanctioned posts of D.D.P.O's and B.D.P.O's in the Punjab alongwith the number of posts lying vacant, separately and whether the current duty charge of these vacant posts have been given to senior most officer as per the Government instructions; if not, the reasons thereof?

Details of loans of the Co-operative Societies against the farmers of the State

***93. (C.U.) Sardar Partap Singh Bajwa, M.L.A.:-** Will the Chief Minister be pleased to state that:-

- a) the amount of loan of the Co-operative Societies outstanding against the farmers of the State togetherwith the details thereof;
- (b) whether land of any farmer has been attached under "Section 65 of Punjab Co-operative Societies Act, 1961"; the details thereof?

To give compensation to the farmers for the crops damaged due to the attack of pink bollworm

***96. (C.U.) Sardar Partap Singh Bajwa, M.L.A.:-** Will the Agriculture Minister be pleased to state the district-wise acres of cotton crop got damaged by Pink bollworm during the year 2021 togetherwith the amount released for giving compensation of the damaged cotton crop togetherwith the district-wise amount given as compensation to the farmers and farm-labourers alongwith the outstanding amount?

**Details of revenue collected by the Excise Department from
16th March, 2022 to-date**

***97. (C.U.) Sardar Partap Singh Bajwa, M.L.A.:-** Will the Excise and Taxation Minister be pleased to state that:-

- a) whether there is any new excise policy under consideration of the government; if so, the details thereof;
- b) the revenue collected from 16th March, 2022 to-date?

**Details of Registries and Income thereof from 16th March,
2022 to-date**

***98. (C.U.) Sardar Partap Singh Bajwa, M.L.A.:-** Will the Revenue Minister be pleased to state the district-wise total number of properties registered from 16th March, 2022 to date togetherwith the total revenue collected by the government from the registries alongwith the amount of income collected last year from March to June, 2021?

**Details of Advertisements given to Print & Electronic Media
from 16th March, 2022 to-date**

***101. (C.U.) 1. Shri Ashwani Kumar Sharma, M.L.A.**

2. Sardar Pargat Singh, M.L.A.:- Will the Information and Public Relations Minister be pleased to state the details of advertisements issued to Print and Electronic Media by the government since 16th March, 2022 to-date togetherwith the total amount spent on the said advertisements togetherwith the details of various languages, names of the States alongwith the names of newspapers as well as T.V. channels to which these advertisements have been given?

**To open a Mortuary in the Hospital of P.H.C. Shutrana or
C.H.C. Pattran**

***102. (C.U.) Sardar Kulwant Singh Bazigar, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state that:-

- a) whether there is any proposal under consideration of the government to open a Postmortem Unit and a Mortuary in P.H.C Shutrana or C.H.C Pattran; if so, the time by which its approval will be given;
- b) whether there is any proposal under consideration of the government to open a Trauma Centre in Assembly Constituency Shutrana; if so, the time by which the same will be opened?

**Details of amount of Loan outstanding against
the Punjab State**

***104. (C.U.) 1. Sardar Partap Singh Bajwa, M.L.A.**

2. Sardar Sukhjinder Singh Randhawa, M.L.A.:-

Will the Finance Minister be pleased to state that:-

- a) the total amount of loan outstanding against the State upto 28th February, 2022;
- b) whether the government has raised any loan from the Government, Semi-Government, Non-Government and other Sectors during the period from 1st March, 2022 to-date; if so, the total amount of loan, purpose alongwith its details of completion?

Details of fixed targets for the procurement of wheat by the various Agencies

***105. (C.U.) Sardar Partap Singh Bajwa, M.L.A:-** Will the Food and Civil Supplies Minister be pleased to state that:-

- a) the fixed targets for the procurement of wheat by the various agencies in the State;
- b) whether the targets have been achieved by the above said agencies; if not, the details of shortcomings alongwith the reasons therefor;
- c) whether the full payment has been made to the farmers for their produce; if not, the reasons therefor?

To restore the Truck Unions in the State

***106. (C.U.) Sardar Partap Singh Bajwa, M.L.A:-** Will the Transport Minister be pleased to state whether the government has decided to restore the Truck Unions in the State; if so, the details thereof ?

**Incentives announced by the Government for Direct Seeding
of Paddy**

***107. (C.U.) Sardar Partap Singh Bajwa, M.L.A:-** Will the Agriculture Minister be pleased to state that:-

- a) the incentives announced by the government for direct seeding of rice (D.S.R) to the farmers in current paddy season along with the amount of the incentive ;
- b) the total area covered under D.S.R. by the farmers for paddy cultivation in the State?

Details of Generation of Power in the State

***108. (C.U.) Sardar Partap Singh Bajwa, M.L.A:-** Will the Power Minister be pleased to state that:-

- a) the details of power generation in the State from March, 2022 onwards;
- b) whether interruption has occurred in the power generation due to the shortage of the coal; if so, the details thereof along with the steps taken by the government to make good the shortage of the coal;
- c) the steps have been taken by the government to improve the situation of power supply as well as to increase the power generation in the State ?

**Details and Number of Terrorist Activities in the State from
March, 2022 onwards**

***109. (C.U.) Sardar Partap Singh Bajwa, M.L.A:-** Will the Chief Minister be pleased to state the number of Terrorist Activities in the State from March, 2022 to-date alongwith the details of accused persons in various cases togetherwith the present status of the investigation?

**Details of the suicides committed by the Farmers during the
year 2020-2021 and 2022 to-date**

***110. (C.U.) Sardar Partap Singh Bajwa, M.L.A:-** Will the Agriculture Minister be pleased to state that:-

- a) the year-wise number of the suicides committed by the farmers in Punjab during the year 2020-2021 and 2022 to-date;
- b) the amount of the ex-gratia grant released to kith and kin of the deceased; if any, the details thereof?

Regarding the F.I.Rs registered against the Politicians and Common People during the regime of previous Government

***111. (C.U.) Kunwar Vijay Pratap Singh, M.L.A:-** Will the Chief Minister be pleased to state that:-

- a) whether there is any proposal under consideration of the government to form a Commission or a Committee for the F.I.Rs registered against many politicians and common people during the regime of previous government ;
- b) the full details of Justice (Retd.) M.S. Gill Commission Report with regard to false cases/ F.I.Rs as well as the action taken based on the same;
- c) whether there is any proposal under consideration of the government to take any action against the officers and politicians who got registered false F.I.Rs ?

Details of deaths due to the consumption of poisonous liquor in Amritsar, Tarn Taran and Batala in the Year 2020

***113. (C.U.) Kunwar Vijay Pratap Singh, M.L.A:-** Will the Chief Minister be pleased to state that :-

- a) whether any action has been taken by the government pertaining to the deaths caused due to consumption of poisonous liquor and those who had lost their eye sight in Amritsar, Tarn Taran and Batala Districts in the year 2020, if so, the details thereof;
- b) whether any political family is involved in this context of poisonous liquor ; if so, the details thereof;
- c) whether the government has made any efforts to compensate the affected families referred to in part (a) above or any compensation had been given to the affected persons; if so, the details be provided;
- d) whether there is any proposal of the government to quash the cases registered against the leaders and volunteers who opposed over the above said incidents?

Registration of houses constructed on land within the Lal Lakir (Red Line) in the name of concerned allottees

***114. (C.U.) Sardar Chetan Singh Jouramajra , M.L.A:-** Will the Revenue Minister be pleased to state that whether there is any proposal under consideration of the government to register the houses in the name of the respective allottees whose houses are built on the land within the Lal Lakir (Red line) ; if so, the time by which it will be processed?

**Regarding the Printing Machines and the Posts of Staff of
Government Press S.A.S Nagar and Patiala**

***116. (C.U.) Sardar Chetan Singh Jouramajra, M.L.A:-** Will the Printing and Stationery Minister be pleased to state that:-

- a) the number of printing machines in Government Press, S.A.S Nagar and Patiala at present togetherwith the number of machines out of these which are operational;
- b) the details of work got done in the above said Presses during the last five years togetherwith the details of work allotted to the Private presses;
- c) the efforts being made to equip the above said Presses with the modern equipments;
- d) the number of sanctioned posts of staff in the above said Presses alongwith the number of employees working against these posts togetherwith the number of posts lying vacant and the time since when alongwith the efforts being made to fill-up these posts;
- e) the condition of the building of the aforesaid Presses togetherwith the efforts being made for the maintenance of these buildings?

**Details of the Construction of all Aerocity roads
leading to Mohali**

***117. (C.U.) Sardar Ajit Pal Singh Kohli, M.L.A:-** Will the Housing and Urban Development Minister be pleased to state that:-

- a) whether it is a fact that irregularities have been found on a large scale in the construction work of all the roads connecting Chandigarh International Airport, Mohali to Aerocity;
- b) if so, whether any inquiry of said irregularities has been got conducted from any agency; if so, the names of convicted persons therein togetherwith the action has been taken against them;
- c) the total loss occurred to the State exchequer due to these irregularities alongwith the steps have been taken to meet the same;
- d) the name of the agency by which the reconstruction work of these roads is being carried-out togetherwith the criteria has been adopted for the same;
- e) the time by which the said construction work is likely to be completed?

**To restore the Maternity Leave of Women Lecturers working
in Thapar Polytechnic College**

***119. (C.U.) Sardar Ajit Pal Singh Kohli, M.L.A.:-** Will the Technical Education Minister be pleased to state that:-

- a) whether it is a fact that women lecturers working in various departments of Thapar Polytechnic College, Patiala, have been barred from being granted maternity leave despite the implementation of Maternity Act, 2017; if so, the reasons therefor;
- b) whether any notification regarding this ban has been issued togetherwith its details alongwith the time by which the said leave will be restored ?

**To install the Solar Plants in Residential and Commercial
Areas**

***120. (C.U.) Sardar Ajit Pal Singh Kohli, M.L.A.:-** Will the New and Renewable Energy Sources Minister be pleased to state that:-

- a) the criteria has been adopted by the government for setting-up the Solar Plants in residential as well as commercial areas to promote the solar energy;
- b) whether there is any proposal under consideration of the government to set-up free of cost Solar Plants in the residential and commercial sectors to promote the same; if so, the details thereof ?

Posts of Rajindra Hospital and Government College Patiala

***121. (C.U.) Sardar Ajit Pal Singh Kohli, M.L.A:-** Will the Medical Education and Research Minister be pleased to state that:-

- a) the number of beds in the Rajindra Hospital as well as Government Medical College, Patiala at present alongwith the date as on which the number of beds were increased last time;
- b) the number of sanctioned posts of Professor, Assistant Professor and other Medical and Para-medical staff at present as mentioned in part (a) above togetherwith the strength of staff working at present on these sanctioned posts and the time by which the vacant posts will be filled-up;
- c) the criteria fixed for the duties at Rajindra Hospital, Patiala; whether the staff is sufficient as per the existing number of beds or there is any shortage of the same, if so, the efforts being made to meet the said shortage;
- d) the number of posts of P.G. courses in Rajindra Hospital, Patiala as well as whether there is any proposal under consideration of the government to increase the number of said posts; if so, the time by which it will be done?

Details of the Renovation of Rajindra Lake in Patiala

***122. (C.U.) Sardar Ajit Pal Singh Kohli, M.L.A:-** Will the Local Government Minister be pleased to state that:-

- a) as to when the renovation of Rajindra Lake in Patiala was carried-out last time togetherwith the amount incurred for the same;
- b) the system has been adopted for the maintenance of supra lake togetherwith the efforts being made to attract the tourists to the said lake?

To shift the Dairy Owners out of Patiala city

***124. (C.U.) Sardar Ajit Pal Singh Kohli, M.L.A:-** Will the Local Government Minister be pleased to state that:-

- a) whether it is a fact that any plan has been formulated by the Punjab Government to shift the dairy owners out of the city keeping in view the purpose of sewerage in the Patiala city; if so, the details thereof;
- b) whether land has been allotted on the outskirts of the city at various places to shift the dairy owners out of the city under said plan; if not, whether the government will consider to allot the land to the dairy owners on the outskirts of the Patiala city; if so, the time by which it will be done?

To regularise/give priority to Employees who served during the Corona Pandemic at the time of new recruitments

***125. (C.U.) Sardar Ajit Pal Singh Kohli, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state that whether there is any proposal under consideration of the government to regularize the services of Medical and Para-Medical officials or to give them priority in the new recruitments who served during the Corona Pandemic; if so, the time by which it will be done?

To give compensation to the Farmers of Sultanpur Lodhi for the crops damaged/ destroyed due to floods during the year 2019

***127. (C.U.) Rana Inder Partap Singh, M.L.A:-** Will the Revenue Minister be pleased to state that:-

- a) whether it is a fact that compensation has been given to the farmers of Tehsil Sultanpur Lodhi, of District Kapurthala whose crops got damaged/destroyed due to floods during year 2019; if so, the details thereof;
- b) whether any complaint was also received regarding making such payments to the ineligible persons by some farmers from the said area; if so, the action has been taken in this regard?

**To waive off the Loans raised from Co-operative Banks by the
Farmers of Kapurthala and Sultanpur Lodhi**

***129. (C.U.) Rana Inder Partap Singh, M.L.A.:-** Will the Chief Minister be pleased to state that:-

- a) the number of farmers in Tehsil Kapurthala and Sultanpur Lodhi of District Kapurthala, separately alongwith the amount of loan raised by them from the Co-operative banks which were waived off during the regime of previous government;
- b) the number of applications which are lying pending so far with the government as mentioned in part (a) above alongwith the time by which their loans will be waived off?

**Sanctioned posts of Government Schools falling in Assembly
Constituency Banga (District Shaheed Bhagat Singh Nagar)**

***130. (C.U.) Doctor Sukhwinder Kumar, M.L.A.:-** Will the Education Minister be pleased to state the number of sanctioned posts of teaching and non-teaching staff, separately in different Government Schools falling in Assembly Constituency Banga (District Shaheed Bhagat Singh Nagar) togetherwith the number of posts filled-up at present alongwith the number of posts lying vacant alongwith the time by which vacant posts will be filled-up?

Sanctioned Posts of Government Hospital, Banga

***133. (C.U.) Doctor Sukhwinder Kumar, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state the number of sanctioned posts of Doctors, Para medical and Class IV staff, separately in Government Hospital Banga, (District Shaheed Bhagat Singh Nagar) togetherwith the number of posts filled-up alongwith those lying vacant at present and the date since when these posts are lying vacant togetherwith the time by which the same will be filled-up?

**Reservation policy for S.C and B.C for the appointments of
Law Officers in the office of Advocate General, Punjab**

***134. (C.U.) 1. Doctor Sukhwinder Kumar, M.L.A.**

2. Sardar Sukhwinder Singh Kotli, M.L.A.

3. Doctor Raj Kumar Chabbewal, M.L.A.:- Will the Chief Minister be pleased to state that:-

- a) whether the reservation policy of the government for Scheduled Castes and Backward Classes is applicable in the appointment of Law Officers of various categories in the office of Advocate General, Punjab;
- b) if reply to part (a) above be in the affirmative, the total number of Law Officers presently working in different categories togetherwith the total number of law officers belonging to Scheduled Castes and Backward Classes separately out of the same, the details be provided; if not, whether the government is considering any proposal to implement reservation policy while making the said appointments; if so, the time as to when alongwith the details thereof;
- c) whether the Punjab Government has issued advertisements for the posts of Law Officers in the office of the Punjab Advocate General; if so, the category-wise number of posts and whether the posts have been reserved for Reserved Category, therein the details be given?

Planting 550-550 trees in every village of the State on the occasion of 550th Parkash Purb of Sri Guru Nanak Dev Ji

***135. (C.U.) Doctor Sukhwinder Kumar, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state whether it is a fact that the Rural Development and Panchayats Department of the State had fixed a target of planting 550-550 trees in every village of the State on the occasion of 550th Prakash Purb of Sri Guru Nanak Dev Ji; if so, the number of Panchayats in the State who have achieved the target togetherwith the number of trees survived out of the same alongwith the arrangements made by the Government for the upkeeping of said trees; the details thereof?

To Regularize the Contract based Teaching and Non-Teaching Staff in Education Department, Punjab

***136. (C.U.) Doctor Sukhwinder Kumar, M.L.A.:-** Will the Education Minister be pleased to state that:-

- a) the number of teaching and non-teaching staff currently serving in the Education Department on contract basis togetherwith the amount of salary being given to the same separately;
- b) whether the government is considering to regularize the services of teaching and non-teaching staff mentioned in part (a) above; if so, the time by which it is likely to be done, the details be given?

Category-wise details of recruitment of govt. Jobs by the present govt.

***138. (C.U.) Doctor Raj Kumar Chabbewal, M.L.A.:-** Will the Chief Minister be pleased to state the category-wise total number of Government Jobs for which the recruitment has been made by the present Government togetherwith the category-wise number of Government jobs for which the advertisements have been issued?

To give compensation to the Families of Farmers belonging to Punjab who lost their lives during the Farmer Agitation

***139. (C.U.) Doctor Raj Kumar Chabbewal, M.L.A.:-** Will the Agriculture Minister be pleased to state that:-

- a) the total number of farmers belonging to Punjab who lost their lives during the Farmer Agitation on the borders of Delhi;
- b) the amount of ex-gratia grant given to the families of the deceased farmer in each case togetherwith the date as on which the aforesaid amount was released;
- c) whether the government has given government job to one of the family member mentioned in part (b) above togetherwith the date as on which the appointment letters were issued in each case?

Details of action taken on the complaints lodged on the number issued against corruption

- *140. (C.U.) 1. Doctor Raj Kumar Chabbewal, M.L.A.**
2. Sardar Barindermeet Singh Pahra, M.L.A.
3. Sardar Sukhjinder Singh Randhawa, M.L.A.:-

Will the Chief Minister be pleased to state:-

- a) the total number of complaints lodged on the number issued by the government against corruption togetherwith the total number of cases registered against the culprits on the basis of said complaints;
- b) the action taken on all aforesaid complaints alongwith the present status of the cases?

Sanctioned Posts of C.H.C. Dada Colony, Jalandhar

***142. (C.U.) Shri Avtar Singh Junior, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state that:-

- a) the category-wise total number of sanctioned posts at C.H.C. Dada Colony, Jalandhar alongwith the number of those lying vacant alongwith the steps being taken by the government to fill-up the said vacant posts;
- b) whether the requisite basic infrastructure and machinery are sufficient as per the government criterion in above said C.H.C.; if not, the steps being taken by the government for the same?

**Details of collection of revenue from the Liquor Vends
including Education Cess in year 2021-2022 and months of
April, May, 2022**

***143. (C.U.) Shri Avtar Singh Junior, M.L.A.:-** Will the Excise and Taxation Minister be pleased to state that:-

- a) the total amount of income collected from the liquor vends including education cess in the year 2021-2022 and the months of April, May, 2022;
- b) the amount of the income given in the form of education cess out of the same alongwith the purpose wherefore the said amount has been utilized?

**Details of Mobile Unit Vehicles/Vans of Civil Hospital
Jalandhar**

***146. (C.U.) Shri Avtar Singh Junior, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state that:-

- a) whether it is a fact that fully equipped mobile unit vehicles are available with Civil Hospital Jalandhar for transporting patients from various places;
- b) if the reply to part (a) above be in the affirmative, the number of vans available at Civil Hospital Jalandhar;
- c) the number of patients ferried in each van from January 2022 to May 2022 alongwith the details of equipments available in each van?

**Reconstruction of unsafe buildings/rooms of the
Schools of the State**

***147. (C.U.) Shri Avtar Singh Junior, M.L.A.:-** Will the Education Minister be pleased to state that:-

- a) the district-wise number of buildings/rooms of such schools in the State which were declared unsafe in the year 2018-19 and 2021-22;
- b) whether the government has any target to re-construct the said buildings/rooms; if so, the time by which it is likely to be done?

**To vacate the building of Health Department from the Police
Department**

***148. (C.U.) Shri Avtar Singh Junior, M.L.A.:-** Will the Chief Minister be pleased to state that whether it is a fact that the building owned by Health Department is illegally under the possession of Police Station, Maksoodan, Jalandhar (Rural); if so, the time by which the said building is likely to be vacated by the Police Department?

**Making it compulsory to pass Punjabi upto Matric level to get
govt. job in Punjab Government**

***151. (C.U.) Sardar Sukhpal Singh Khaira, M.L.A.:-** Will the Chief Minister be pleased to state that:-

- a) whether it is a fact that it is compulsory to pass Punjabi upto Matric level to get the government job in Punjab Government and whether it is also a fact that candidates are allowed to pass Punjabi within six months of joining the government jobs;
- b) whether the government will consider to remove this option of passing Punjabi upto Matric level within six months of coming into government service as mentioned in part (a) above; if not, the reasons therefor ?

To stop new Registries due to non-availability of N.O.C

***152. (C.U.) Sardar Sukhpal Singh Khaira, M.L.A.:-** Will the Revenue Minister be pleased to state that whether it is a fact that the new registries have been stopped due to non-availability of N.O.C of old properties in urban areas of the State; if so, the steps being taken by the government to redress this problem being faced by the city residents ?

To repair the sewerage of Nagar Panchayat Begowal

***153. (C.U.) Sardar Sukhpal Singh Khaira, M.L.A.:-** Will the Local Government Minister be pleased to state that whether there is any proposal under consideration of the government to repair the defunct sewerage laid in Nagar Panchayat Begowal; if so, the time as to when togetherwith the amount of expenditure likely to be incurred thereon?

**To provide compensation/government job to
the aggrieved family**

***155. (C.U.) Sardar Sukhpal Singh Khaira, M.L.A.:-** Will the Chief Minister be pleased to state whether there is any proposal to provide any compensation or government job to the family of Arvinder Singh Padda an international kabaddi player belonging to village Lakhn Ke Padde who was murdered on May 8, 2020 by an A.S.I of Punjab Police; if so, the time by which it will be done?

**To upgrade the Government Hospitals/Dispensaries in
Assembly Constituency Bholath**

***156. (C.U.) Sardar Sukhpal Singh Khaira, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state that whether there is any proposal under consideration of the government to upgrade the Government hospitals and Dispensaries of Dhilwan, Nangal Lubana and Ramgarh in Assembly Constituency Bholath; if so, the time by which it is likely to be done alongwith the total cost likely to be incurred thereupon?

Grant of Rs. 50 crore given to "Sri Guru Ravidas Bani Sikhya Committee" of Dera Ballan

***157. (C.U.) Doctor Raj Kumar Chabbewal, M.L.A:-** Will the Finance and Planning Minister be pleased to state that whether it is a fact that an amount of grant of Rs. 50 crore was given to "Sri Guru Ravidas Bani Sikhya Committee" by the previous government and out of which an amount of Rs. 25 crore is still to be released; if so, the time by which the due amount is likely to be released?

Vacant posts in Ayurvedic Dispensaries in Assembly Constituency Dasuya

***160. (C.U.) Sardar Karambir Singh, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state that:-

- a) the number of sanctioned posts in Ayurvedic Dispensaries of district Hoshiarpur in Assembly Constituency Dasuya alongwith the number of posts lying vacant togetherwith the time by which the said posts are likely to be filled-up;
- b) the number of dispensaries out of the above mentioned which are in dilapidated condition as well as lack of equipments in the same and the time by which the infrastructure will be made available after carrying out the repair of these dilapidated dispensaries?

To register a case against the Pearl and Kim Company

***161. (C.U.) Sardar Karambir Singh, M.L.A:-** Will the Chief Minister be pleased to state that:-

- a) whether it is a fact that lot of people have been duped of money by Pearl and Kim Company in District Hoshiarpur; if so, the number of cases registered in this regard;
- b) the efforts being made by the Government to get back money to the victims of the said fraud?

**To approve the Lift Irrigation Scheme in Kandi Area in
Assembly Constituency Dasuya**

***162. (C.U.) Sardar Karambir Singh, M.L.A:-** Will the Water Resources Minister be pleased to state that whether it is a fact that Lift Irrigation Scheme has been approved in Kandi Area in Assembly Constituency Dasuya (Hoshiarpur); if so, the details thereof?

**To open a Government College in Assembly Constituency
Dasuya, Hoshiarpur**

***165. (C.U.) Sardar Karambir Singh, M.L.A:-** Will the Higher Education Minister be pleased to state that whether there is any proposal under consideration of the government to open a Government College in Assembly Constituency Dasuya, Hoshiarpur; if so, the time by which the said Government College will be opened?

Details of revenue collected from various sources

***168. (C.U.) Doctor Raj Kumar Chabbewal, M.L.A:-** Will the Finance Minister be pleased to state the total amount of revenue collected by the government from the various sources from 1st April, 2022 to date alongwith the Head-wise details thereof?

Present status of the murder cases registered in the State from 10th March, 2022 to-date

***169. (C.U.) 1. Doctor Raj Kumar Chabbewal, M.L.A,**
2. Sardar Sukhjinder Singh Randhawa, M.L.A :-

Will the Chief Minister be pleased to state that -

- a) the steps have been taken by the government to maintain Law & Order situation in Punjab during the last two months;
- b) the number of murder cases registered in the State from 10th March, 2022 to-date alongwith the case-wise present status of these cases?

Present status of construction of the Internal Elevated Road of Adampur (N.C)

***171. (C.U.) Sardar Sukhwinder Singh Kotli, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state that:-

- a) the present status of construction of the internal elevated road of Adampur (N.C) on Jalandhar-Hoshiarpur road;
- b) the total amount incurred on the abovesaid project till date alongwith the amount pending for payment;
- c) the reasons of delay in said construction alongwith the time by which the construction is likely to be completed?

To implement the 85th Constitutional Amendment for the promotion of Govt. Employees related to S.C Category

***173. (C.U.) 1. Sardar Sukhwinder Singh Kotli, M.L.A,**

2. Doctor Nachhatar Pal, M.L.A.:- Will the Social Justice, Empowerment and Minorities Minister be pleased to state that whether there is any proposal of the government to implement the 85th Constitutional Amendment regarding promotion of the Govt. employees related to S.C. category?

**Details of amount given to the students under Post Matric
Scholarship Scheme during the year 2021-22**

***174. (C.U.) Sardar Sukhwinder Singh Kotli, M.L.A.:-** Will the Social Justice, Empowerment and Minorities Minister be pleased to state that:-

- a) the total number of Scheduled Caste students enrolled in colleges during the year 2021-22 under the Post Matric Scholarship Scheme in the State alongwith the total amount of scholarship;
- b) whether the scholarship amount has been released to the colleges mentioned in part (a) above for the year 2021-22; if not, the details of the pending amount alongwith the time by which it is likely to be released;
- c) whether any Post Matric Scholarship amount is lying pending for payment in respect of the said colleges prior to 31st March, 2021; if so, the details thereof alongwith the time by which it is likely to be released?

**To open a Degree College in the name of Baba Saheb
Ambedkar Ji at Adampur (Jalandhar)**

***175. (C.U.) Sardar Sukhwinder Singh Kotli, M.L.A.:-** Will the Higher Education Minister be pleased to state that whether there is any proposal under consideration of the government to open/start a Degree College in the name of Baba Saheb Ambedkar Ji at Adampur (Jalandhar); if so, the time by which it is likely to be started?

To reinsert Para no. 3.13 in Revenue Manual Record

***177. (C.U.) Sardar Sukhpal Singh Khaira, M.L.A:-** Will the Revenue Minister be pleased to state that:-

- a) whether it is a fact that Para no 3.13 has been omitted by the government in the Revenue Manual Record under which Naib Patwaris could be appointed; if so, the reasons therefor;
- b) whether the government will consider to reinsert Para no. 3.13 in the above said manual so that the posts of Naib Patwaris can be restored; the details be provided?

**To make provision for the drainage of surplus
water of Banga City**

***178. (C.U.) Doctor Sukhwinder Kumar, M.L.A:-** Will the Local Government Minister be pleased to state that:-

- a) whether it is a fact that Municipal Council Banga (District Shaheed Bhagat Singh Nagar) has directly laid the street drains, rain water drains and other ground water in the city's sewerage main holes due to which the city's sewerage pipe lines remain clogged and overflow due to non discharge of surplus water from the sewerage pipes;
- b) if the reply to part (a) above be in the affirmative then whether there is any proposal under consideration of the government to enhance the capacity of Sewerage Treatment Plant having 3 M.L.D capacity constructed at Musanda Patti of Banga City or clean the drains and discharge this water into these drains despite discharging street, rainy water and ground water of the city into the main holes of sewerage; if so, the time by which the city dwellers are likely to be relieved from this problem?

**To provide potable drinking water to the people of Block
Banga and Block Aur**

***179. (C.U.) Doctor Sukhwinder Kumar, M.L.A.:-** Will the Water Supply and Sanitation Minister be pleased to state that whether it is a fact that the underground water of Block Banga and Block Aur of Shaheed Bhagat Singh Nagar is not potable; if so, the arrangements being made by the government to provide safe drinking water to the people of the area?

**Facilities being provided to the patients under Sarbat Sehat
Bima Yojana Scheme**

***180. (C.U.) Sardar Vikramjit Singh Chaudhary, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state that:-

- a) whether it is a fact that due to non-payment of arrears by the government many Private Hospitals listed under Ayushman Bharat Pradhan Mantri Jan Yojana (Sarbat Sehat Bima Yojana) have refused to provide health facilities even in case of emergency; if so, the details thereof togetherwith the details of pending amount towards government and the time by which it is likely to be paid;
- b) whether the government has received written requests from such hospitals and affected patients; if so, the action taken on the same?

**Construction of Super Speciality Hospital in Assembly
Constituency Phillaur**

***181. (C.U.) Sardar Vikramjit Singh Chaudhary, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state that whether there is any proposal under consideration of the government to construct a Super Speciality Hospital in Assembly Constituency Phillaur; if so, the details thereof; if not, whether the government would consider it?

**Sanctioned posts in Hospitals/Dispensaries falling under
Assembly Constituency Phillaur**

***182. (C.U.) Sardar Vikramjit Singh Chaudhary, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state that:-

- a) the category-wise and group-wise total number of posts of doctors, nurses, technicians and other posts in hospitals, Health Centers, dispensaries falling under Assembly Constituency Phillaur alongwith the number of posts lying vacant at present;
- b) the time by which the said posts are likely to be filled-up by the government?

To protect the river water of Punjab from getting polluted

***183. (C.U.) Sardar Vikramjit Singh Chaudhary, M.L.A:-** Will the Science, Technology and Environment Minister be pleased to state that:-

- a) the level of polluted water of rivers in Punjab as well as the sources and types of pollutants flowing in the rivers;
- b) the steps being taken by the govt. to desilt the rivers and check the pollutants so flowing in these rivers?

To rehabilitate the homeless families during encroachment drive against illegal possession

***186. (C.U.) Sardar Vikramjit Singh Chaudhary, M.L.A:-** Will the Rural Development and Panchayats Minister be pleased to state that:-

- a) the number of families which have become homeless during the encroachment drive against illegal possession from the govt. lands during the last three months;
- b) whether it is a fact that most of the families belong to poor families and scheduled caste community; if so, the steps have been taken by the govt. to rehabilitate the same;
- c) the steps taken/to be taken by the govt. to ensure the rehabilitation of such people in the State?

Details of Farmers who have committed suicides during the last three months

***187. (C.U.) Sardar Vikramjit Singh Chaudhary, M.L.A:-** Will the Chief Minister be pleased to state that:-

- a) the number of farmers who have committed suicides in the State during the last three months alongwith the reasons therefor;
- b) the steps taken by the government to check the suicides?

To release the outstanding amount of wages of the MGNREGA labourers

***190. (C.U.) Sardar Vikramjit Singh Chaudhary, M.L.A:-** Will the Rural Development and Panchayats Minister be pleased to state that:-

- a) the outstanding amount of wages pertaining to MGNREGA labourers working in the State togetherwith the time by which the payment of the same is likely to be made;
- b) whether the salary is given to such labourers after every month; if not, the reasons therefor?

To fill-up the posts of Driver and Firemen

***191. (C.U.) Sardar Vikramjit Singh Chaudhary, M.L.A:-** Will the Local Government Minister be pleased to state that whether the staff (Fireman and Driver) has been appointed for the newly set-up Fire Station in Phillaur; if not, the reasons therefor togetherwith the time by which these posts are likely to be filled-up?

**To impose penalty on account of non-compliance of
instructions of the National Green Tribunal**

***192. (C.U.) Sardar Vikramjit Singh Chaudhary, M.L.A.:-** Will the Local Government Minister be pleased to state that:-

- a) whether all the 163 Urban Local Bodies of the State have been imposed penalty for violating pollution norms and for not complying with the instructions of the National Green Tribunal over Solid Waste Management; if so, the details thereof; the steps taken by the government to ensure complying of the same by Urban Local Bodies;
- b) the quantum of Municipal Solid Waste generated everyday in the State alongwith the steps taken by the government to reduce this waste and to make it usable in an environmental friendly manner?

**Approval for Science Stream and arrangement of Teachers in
Shaheed Babu Labh Singh Government Senior Secondary
School Lasara (Jalandhar)**

***193. (C.U.) Sardar Vikramjit Singh Chaudhary, M.L.A.:-** Will the Education Minister be pleased to state that:-

- a) whether the government has accorded the approval to Science Stream for XI and XII Classes in Shaheed Babu Labh Singh Government Senior Secondary School, Lasara, District Jalandhar; if so, the details thereof;
- b) whether the government has provided required infrastructure and teachers in the said school to run Science Stream; if not, the time by which the same is likely to be provided thereat?

**To formulate one-time settlement policy for regularizing
unauthorized colonies in Dera Bassi**

***194. (C.U.) Sardar Kuljit Singh Randhawa, M.L.A:-** Will the Housing and Urban Development Minister be pleased to state that whether the government has formulated any one-time settlement policy for regularizing unauthorized colonies developed in Assembly Constituency Dera Bassi; if so, the time by which the same is likely to be implemented?

Repair of link roads of the villages falling in Derabassi

***197. (C.U.) Sardar Kuljit Singh Randhawa, M.L.A:-** Will the Agriculture Minister be pleased to state that:-

- a) the time as to when the repair or renovation of link roads of the villages falling in Assembly Constituency Derabassi was carried out last alongwith the details thereof;
- b) the time since when repair of these roads is due togetherwith the reasons for not carrying out repair of the same and the time by which repair of said roads is likely to be carried out?

To take action on recommendations/observations made by the committee regarding construction of Shri Dashmesh Link Canal

***198. (C.U.) Sardar Kuljit Singh Randhawa, M.L.A:-** Will the Water Resources Minister be pleased to state that:-

- a) whether it is a fact that 15th Vidhan Sabha had constituted any committee of the House regarding construction of Shri Dashmesh Link canal;
- b) whether any action is being taken by the government on the recommendations/ observations made by the aforesaid Committee; if so, the details thereof?

To solve the traffic problem at Zirakpur

***199. (C.U.) Sardar Kuljit Singh Randhawa, M.L.A:-** Will the Chief Minister be pleased to state that whether any proposal has been prepared to solve the traffic problem at Zirakpur; if so, the details thereof togetherwith the time by which this problem is likely to be disposed of?

To supply potable water to Zirakpur, Dera Bassi cities from Kajauli water works

***201. (C.U.) Sardar Kuljit Singh Randhawa, M.L.A:-** Will the Housing and Urban Development Minister be pleased to state that whether there is any proposal under consideration of the government to supply potable water to Zirakpur and Dera Bassi cities from Kajauli Water Works; if so, the time by which it is likely to be supplied?

**To formulate the policy for raising under ground water
level in the State**

***202. (C.U.) Sardar Kuljit Singh Randhawa, M.L.A:-** Will the Water Resources Minister be pleased to state that whether any policy is being formulated to raise underground water level in the State; if so, the details thereof?

To supply canal water to cities of the State

***203. (C.U.) Sardar Kuljit Singh Randhawa, M.L.A:-** Will the Water Resources Minister be pleased to state that:-

- a) whether there is any proposal of government to supply canal water to cities of the State; if so, the time by which the canal water is likely to be supplied to these cities;
- b) whether there is any proposal under consideration of the government to supply canal water in Zirakpur city on priority basis keeping in view the growing population of the same; if so, the time by which it will be done?

**Construction of permanent bus stand at
Singhpura Chowk, Zirakpur**

***204. (C.U.) Sardar Kuljit Singh Randhawa, M.L.A:-** Will the Local Government Minister be pleased to state that whether it is a fact that there is no permanent bus stand at Singhpura Chowk, Zirakpur for the passengers travelling from Chandigarh to Delhi; if so, the time by which the permanent bus stand will be constructed here?

**To replace potable water and sewerage pipes at Assembly
Constituency Rajpura**

***211. (C.U.) Shrimati Neena Mittal, M.L.A.:-** Will the Local Government Minister be pleased to state that whether it is a fact that potable water pipes in Assembly Constituency Rajpura have become outdated and got rusted resultantly there are multiple leakage in sewerage pipes, wherefore people are being forced to drink sewerage mix water; if so, whether there is any proposal under consideration of the government to provide potable water to people by separating the sewerage and potable water pipes; if so, the time by which it is likely to be done?

**To Impart facility of Fire Brigade Vehicles at Rajpura and
Banur Assembly Constituencies**

***212. (C.U.) Shrimati Neena Mittal, M.L.A.:-** Will the local Government Minister be pleased to state that:-

- a) whether it is a fact that people have to face a lot of difficulties to get N.O.C. of those plots in Rajpura and Banur which are falling in the colonies of Nagar Council Rajpura and Banur; if so, whether N.O.C. can be issued by accepting lump sum fee from the people;
- b) whether it is also a fact that there is a shortage of fire brigade vehicles in Nagar Council Rajpura and Banur; if so, whether the government will consider to provide 3 vehicles to Nagar Council, Rajpura and 2 fire brigade vehicles to Nagar Council, Banur?

**To make efforts to prevent floods in Assembly Constituency
Sanour, District Patiala**

***215. (C.U.) Sardar Harmit Singh Pathanmajra, M.L.A:-** Will the Water Resources Minister be pleased to state that:-

- a) the names of flood prone areas in Assembly Constituency Sanour, district Patiala alongwith the afforts being made by the government to protect such areas;
- b) whether the government is considering to get the Ghaggar river desilted and installing recharging bores thereat; if so, the present status of the same;
- c) whether the government will consider to construct culverts thereat in places of causeways in all flood prone areas in the constituency; if so, the time by which it will be done?

To Open a Civil Hospital in Assembly Constituency Sanour

***217. (C.U.) Sardar Harmit Singh Pathanmajra, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state that:-

- a) whether the government proposes to open a Civil Hospital in Assembly Constituency Sanour; if so, the time by which it is likely to be opened;
- b) whether the government will consider to upgrade C.H.C Dudhan Sadhan as Civil Hospital; if so, the time by which it will be done;
- c) whether the government will consider to upgrade the existing dispensaries in Sanour and Balbera town as C.H.C; if so, the time by which it will be done?

To Widen the Roads of Assembly Constituency Sanour

***220. (C.U.) Sardar Harmit Singh Pathanmajra, M.L.A:-** Will the Agriculture Minister be pleased to state that the roads which has the proposal under the consideration of the government to widen upto 18 feet in Assembly Constituency, Sanour alongwith the time by which said work is likely to be completed?

To Make available the stock of medicines in government dispensaries working in Assembly Constituency Sanour

***222. (C.U.) Sardar Harmit Singh Pathanmajra, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state that presently whether the full stock of all medicines available in government dispensaries working in Assembly Constituency, Sanour; if not, the reasons therefor alongwith the time by which the requisite medicines will be made available in these dispensaries togetherwith the details thereof?

To repair the auction platforms at town Bahadurgarh and Daun Kalan

***224. (C.U.) Sardar Harmit Singh Pathanmajra, M.L.A:-** Will the Agriculture Minister be pleased to state the time by which the repair of auction platforms at town Bahadurgarh and Daun Kalan in Assembly Constituency Sanour will be carried out completely keeping in view the dilapidated condition of the same?

Construction of Road at village Sadiqpur Veera and Bridge on River, Markanda

***225. (C.U.) Sardar Harmit Singh Pathanmajra, M.L.A:-** Will the Agriculture Minister be pleased to state that:-

- a) whether the village Sadiqpur Veera is connected with roads of the State at present; if not, the reasons therefor;
- b) whether the Govt. proposes to construct said road alongwith the bridge on river Markanda keeping in view the difficulties of the people; if so, the time by which said work will be completed?

To dig the borewells for water tanks in the villages of Assembly Constituency, Sanour

***227. (C.U.) Sardar Harmit Singh Pathanmajra, M.L.A:-** Will the Water Resources Minister be pleased to state the total number of those villages in which the borewells of water tanks have become very old in Assembly Constituency Sanour alongwith the present status of the same togetherwith whether any plan is under consideration of the government to re-dig the borewell in these villages/towns; if so, the time by which said borewells will be digged out?

**Construction of the Rest House of Irrigation Department at
village Rasoolpur in Khadoor Sahib**

***231. (C.U.) Sardar Manjinder Singh Lalpura, M.L.A.:-** Will the Water Resources Minister be pleased to state that whether the Government considers to construct a new rest house or to repair the old res house of Irrigation Department at village Rassoolpur in Assembly Constituency Khadoor Sahib keeping in view the dilapidated condition of the same; if so the time by which it is likely to be done ?

Vacant posts of Patwaris at Khadoor Sahib

***233. (C.U.) Sardar Manjinder Singh Lalpura, M.L.A.:-** Will the Revenue Minister be pleased to state that:-

- a) the number of posts of Patwaris in Tehsil of Assembly Constituency Khadoor Sahib alongwith the number of Patwaris presently working thereat;
- b) whether it is a fact that the number of Patwaris are less than a sanctioned posts due to which people have to face problems to get the work done in the department; if so, whether the government will resolve the said problem by making new recruitment of Patwaris?

To ban the plastic bags in Punjab

***236. (C.U.) Sardar Jasbir Singh Raja Gill, M.L.A:-** Will the Science, Technology and Environment Minister be pleased to state that whether it is a fact that the plastic bags have been banned in Punjab ; if so, the steps being taken by the government to enforce the ban in toto?

To fill-up the vacant posts and make good the equipments at Government Hospitals/Dispensaries of Urmar-Tanda

***237. (C.U.) Sardar Jasbir Singh Raja Gill, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state that:-

- a) the category-wise total number of officers/officials working at government hospitals/dispensaries in Assembly Constituency Urmar-Tanda, district Hoshiarpur alongwith the time by which the posts lying vacant are likely to be filled-up;
- b) whether it is also a fact that there is also inadequate infrastructure in above said hospitals/dispensaries; if so, the time by which the said shortage is likely to be made good?

To Give information to the farmers of Punjab regarding the soil testing of the field

***239. (C.U.) Sardar Jasbir Singh Raja Gill, M.L.A:-** Will the Agriculture Minister be pleased to state the efforts being made by the government to give information to the farmers of Punjab pertaining to the soil testing of their fields by the Agriculture Department?

**To upgrade the government schools in Assembly
Constituency Bholath**

***243. (C.U.) Sardar Sukhpal Singh Khaira, M.L.A:-** Will the Education Minister be pleased to state that whether it is a fact that there is any proposal under consideration of the government to upgrade the government schools of village Ibrahimwal, Boparai and Ramgarh in assembly constituency Bholath; the details thereof and if not, the reasons therefor?

**To protect the land of the villages adjoining the Beas River in
Assembly Constituency Bhulath from erosion**

***244. (C.U.) Sardar Sukhpal Singh Khaira, M.L.A:-** Will the Water Resources Minister be pleased to state that whether it is a fact that there is any proposal to under the consideration of the government to install the studs for protecting the hovered area of land from erosion connected with dozen of villages adjoining of Beas River in assembly constituency of Bhulath; if so, the details there of?

**To regularise the 422 temporary ATMA workers of
Agriculture Department**

***247. (C.U.) Sardar Sukhpal Singh Khaira, M.L.A:-** Will the Agriculture Minister be pleased to state that whether it is a fact that process to regularise the service of 422 ATMA workers who are working for the last long time in agriculture department on temporary basis is under consideration of the government; if so, the time by which this process will be completed?

Details of Police Personnels dismissed under various sections

***248. (C.U.) Sardar Sukhpal Singh Khaira, M.L.A:-** Will the Chief Minister be pleased to state the district-wise number of police personnel dismissed under various sections in the State from 15.09.2021 to 05.01.2022 and 16.03.2022 to date togetherwith the details thereof?

To provide Fire Brigade vehicles

***250. (C.U.) Sardar Manjinder Singh Lalpura, M.L.A:-** Will the Local Government Minister be pleased to state that whether there is any proposal under consideration of the government to provide fire brigade vehicles for Nagar Panchayat Fatehabad, Khadoor Sahib and Chohla Sahib; if so, the time by which these are likely to be provided?

Making of fake arms licenses

***251. (C.U.) Sardar Manjinder Singh Lalpura, M.L.A:-** Will the Chief Minister be pleased to state that whether it is a fact that on 29/08/2015 (FRI No. 243/15 Taran Taran) an investigation was initiated for issuing of fake arms licenses in district Taran Taran as well as within the same week the entire records gutted in fire togetherwith on 26/10/2016 (FIR No. 36) an application was again moved to the Vigilance Bureau, Amritsar; if so, whether any investigation of the same has been conducted or is going on; underway the details be provided and if not, the time by which the investigation will be conducted?

To meet the shortage of Doctors in Veterinary hospital

***253. (C.U.) Sardar Manjinder Singh Lalpura, M.L.A:-** Will the Animal Husbandry Minister be pleased to state :-

- a) the total number of veterinary hospitals in Assembly Constituency Khadoor Sahib and out of these the number of functional and non-functional hospitals; whether there is any proposal under consideration of the government to restart the hospitals which are lying closed or to make good the shortage of doctors which have no doctors; if so, the time by which it is likely to be done;
- b) the number of animals who have become the victim of cancer in the State?

Desilting of Chitti Bein and Kail Nullah

***260. (C.U.) Sardar Balwinder Singh Dhaliwal, M.L.A:-** Will the Water Resources Minister be pleased to state that:-

- a) almost every year 30 to 35 villages are affected due to floods by Chitti Bein and Kail Nullah in Assembly Constituency Phagwara and the crops etc. get damaged too;
- b) whether the government will make arrangements to desilt the Chitti Bein and construct an embankment; if so, by when ?

**To take action against the company regarding maintenance of
108 numbered Ambulances**

***263. (C.U.) Shri Dinesh Chadha, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state that whether it is a fact that many discrepancies had been found regarding the functioning of the company with which the agreement to maintain and operate of 108 number ambulances were made; if so whether any action has been taken against the company, if so, the details thereof?

**To control the pollution spreading in the villages
of District Ropar**

***266. (C.U.) Shri Dinesh Chadha, M.L.A.:-** Will the Science Technology and Environment Minister be pleased to state that whether there is any plan of the government to control the pollution in the villages of Daburji, Lohgarh Fidday, Nuhon and its surrounding areas which is spreading thereat due to industries set-up in past and to maintain deteriorating Ambient Air quality level in District Ropar; if so, the time by which it will be implemented?

**Details of Ukraine returned students forced to cut short their
medical education**

***269. (C.U.) Shri Dinesh Chadha, M.L.A.:-** Will the Medical Education and Research Minister be pleased to state that whether any directions have been received from the Central Government or any discussion have been held with the Central Government on the subject regarding the future of Ukraine returned Medical students of the State who had to give up their studies midway due to the disturbed conditions thereat; if so, the details thereof?

M.D Students to work for two years in Government Hospitals

***270. (C.U.) Shri Dinesh Chadha, M.L.A.:-** Will the Medical Education and Research Minister be pleased to state that whether it is a fact that work for two years is mandatory for the students pursuing MD from Government Medical Colleges in the State; if so, whether the said rule has been implemented for the last 3 years in toto; if not, the action taken against those not doing so; the details thereof?

Details of maintenance of the toll roads

***271. (C.U.) Shri Dinesh Chadha, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state that whether regular time bound maintenance of various toll roads in the State is being done by the concerned Toll companies till date; if not, the details of such roads the maintenance whereof has not been done currently by the concerned Toll companies togetherwith the action taken by the government against such companies?

Details of vehicles seized in various Police Stations

***272. (C.U.) Sardar Chetan Singh Jouramajra, M.L.A.:-** Will the Chief Minister be pleased to state :-

- a) the criteria adopted for handing over the vehicles to the owners after disposal of cases related to different types of vehicles seized in various police stations;
- b) if no one comes forward to claim the vehicle whether there is any policy to auction/ dispose off said vehicles; if so the details thereof;

Details of staff deputed for Non-Teaching duties

***276. (C.U.) Rana Inder Partap Singh, M.L.A.:-** Will the Education Minister be pleased to state that:-

- a) the total strength of teaching staff serving on the roll of State Government till date;
- b) the total strength of staff deputed for non-teaching duties out of the staff mentioned in part (a) above;'
- c) the time by which the staff mentioned to in part (a) above will be called back on teaching duties keeping in view the interests of the students?

**As per the advertisement by PPSC, qualifying of Punjabi at the
Matric Level is mandatory for applying**

***277. (C.U.) Sardar Sukhpal Singh Khaira, M.L.A.:-** Will the Chief Minister be pleased to state that as per the advertisement given by the Punjab Public Service Commission, the candidates must be a permanent resident of Punjab and must have passed Punjabi at the matriculation level before applying for all the categories of posts; if not, the reasons therefor and whether the government would make it compulsory in future?

Details of recruitment in PUNMEDIA

***278. (C.U.) Sardar Sukhpal Singh Khaira, M.L.A.:-** Will the Information and Public Relations Minister be pleased to state that:-

- a) whether it is a fact that the government has recently filled-up almost 100 vacancies of various categories in PUNMEDIA in Information and Public Relations Department through a private service provider based in Patiala;
- b) if the reply to part (a) above be in the affirmative, the category-wise details of candidates recruited on the supra posts togetherwith conditions of service in each case?

To merge the services of nursing and other staff from dispensaries under Zila Parishads into Health Department

***279. (C.U.) Doctor Sukhwinder Kumar, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state that whether it is a fact that the services of nursing and other staff from the various dispensaries under Zila Parishads have been merged into the Health and Family Welfare Department; if so, the details be provided of the alternative arrangements of these services made in dispensaries under Zila Parishads?

To enhance honorarium of chowkidars of the villages

***281. (C.U.) Doctor Sukhwinder Kumar, M.L.A.:-** Will the Revenue Minister be pleased to state that:-

- a) whether the honorarium is being paid every month to the chowkidars of the villages by the Govt. alongwith the amount; if not, the number of months for which the payment of honorarium is still lying pending togetherwith the time by which the same will be released;
- b) the time as to when their honorarium was enhanced last time, alongwith the amount so enhanced and whether there is any proposal under consideration of the Govt. to hike presently given honorarium; if so, as to when?

To establish Trauma Centers on main roads of the State

***282. (C.U.) Doctor Sukhwinder Kumar, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state that:-

- a) whether it is a fact that due to non-availability of Trauma Centers on the main roads of the State, in case of road accidents or other cases of injured die while being rushed for treatment to far away places;
- b) if reply to part (a) above be in the affirmative, whether there is any proposal under consideration of the government to set-up Trauma Centers equipped with modern machines a distance of every 100 kilometer on the main roads of the State; if so, as to when?

To Restore industrial market of Batala City

***283. (C.U.) Shri Amansher Singh Shery Kalsi, M.L.A.:-** Will the Chief Minister be pleased to state that whether the government considers to formulate any concrete industrial policy alongwith to give any special package to encourage small and large scale Industries togetherwith to set up large scale Industry for revival of industrial market of Batala city; if so, as to when?

To conduct physical verification of grants worth crores of rupees spent on Batala

***287. (C.U.) Shri Amansher Singh Shery Kalsi, M.L.A.:-** Will the Local Government Minister be pleased to state that whether the government has conducted the physical verification of grants of worth crores of rupees spent in Batala from year 2017 to March, 2022 alongwith the details thereof?

To set-up a Trauma Centre in Govt. Hospital of Garhshankar

***290. (C.U.) Sardar Jai Krishan Singh Rouri, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether there is any proposal under consideration of the government to set-up a Trauma Centre in the Government Hospital of Garhshankar; if so, the time by which it is likely to be set-up?

To construct a Library in Garhshankar City

***291. (C.U.) Sardar Jai Krishan Singh Rouri, M.L.A.:-** Will the Higher Education Minister be pleased to state whether there is any proposal under consideration of the government to construct a Library in Garhshankar city; if so, the time by which the same is likely to be constructed?

**Details of sanctioned posts of P.H.C and C.H.C in Assembly
Constituency, Garhshankar**

***293. (C.U.) Sardar Jai Krishan Singh Rouri, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state the number of P.H.C and C.H.C in Assembly Constituency Garhshankar along with the number of sanctioned posts therein together with the posts lying vacant as well as the time by which these vacant posts will be filled up?

To construct a road from village Mahilpur to Phagwara

***294. (C.U.) Sardar Jai Krishan Singh Rouri, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state that whether it is a fact that the condition of road from village Mahilpur to Phagwara has become quite dilapidated; if so, the time by which the said road will be constructed?

To widen the roads connecting to Sri Khuralgarh Sahib

***297. (C.U.) Sardar Jai Krishan Singh Rouri, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state whether there is any proposal under consideration of the government to widen the roads connecting to Sri Khuralgarh Sahib; if so, the time as when?

Construction of By-pass at Garhshankar

***298. (C.U.) Sardar Jai Krishan Singh Rouri, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state that whether there is any proposal under consideration of the government to construct a By-pass in Garhshankar; if so, the details thereof?

**Re-construction of overbridge over Rajasthan feeder, village
Hasmat Wala**

***300. (C.U.) Shri Naresh Kataria, M.L.A.:-** Will the Water Resources Minister be pleased to state that:-

- a) whether it is a fact that overbridge, which connects the village Malluwala to village Hasmat Wala constructed on Rajasthan feeder, has collapsed; if so, the time by which the said bridge will be re-constructed;
- b) whether it is also a fact that overbridge constructed on Rajasthan feeder on the route of village Jattanwali to village Hasmat Wala alias Jarag Wali has collapsed; if so, the time by which the said bridge will be re-constructed ?

To open a Government College at Mallan Wala, Zira

***303. (C.U.) Shri Naresh Kataria, M.L.A.:-** Will the Higher Education Minister be pleased to state that whether there is any proposal under consideration of the government to open a Government College at Mallan Wala, Tehsil Zira; if so, as to when?

Present status of Medical College being constructed at S.A.S. Nagar (Mohali)

***305. (C.U.) Dr. Sukhwinder Kumar, M.L.A.:-** Will the Medical Education and Research Minister be pleased to state:-

- a) the present status of Dr. Bhim Rao Ambedkar Institute of Medical Science College being constructed at S.A.S. Nagar (Mohali) as well as the time by which the Classes thereat will be started after its completion;
- b) the number of teaching and non-teaching staff recruited in College mentioned in part (a) above alongwith whether the reservation policy for scheduled castes and backward classes has been implemented exactly in it; the details thereof; if not, the reasons therefor?

Registration of plot/land in the name of the concerned person despite the issuance of T.S.-1 (N.O.C)

***306. (C.U.) Shri Jangi Lal Mahajan, M.L.A.:-** Will the Revenue Minister be pleased to state that:-

- a) whether it is a fact that registry of the plot or land is not being transferred in the name of those people to whom T.S.-1 (No Objection Certificate) regarding said plots or land have been issued by the various Municipal Committees of the State;
- (b) if the reply to part (a) above be in the affirmative, whether the government is contemplating any proposal to register the land in the name of these people; if so, the time by which it is likely to be done?

Details of pilferage of power transformers

***307. (C.U.) Dr. Sukhwinder Kumar, M.L.A.:-** Will the Chief Minister be pleased to state whether it is a fact that the transformers of Punjab State Power Corporation Limited (Power Com) are constantly being stolen in the State; if so, the number of theft cases of transformers registered by the police in the State since 2017, togetherwith the number of cases solved out of these and the time by which the pending cases will be solved as well as the action being taken to prevent the theft of transformers by the police in near future, the details be provided?

**To create posts in ITI Singhpur of Ropar and to
delegate DDO powers**

***309. (C.U.) Shri Dinesh Chadha, M.L.A.:-** Will the Technical Education Minister be pleased to state that whether it is a fact that the posts of Principal, Instructors have not been created permanently in the Government I.T.I Singhpur established in District Ropar and the DDO powers have not been yet delegated; if so, the reasons therefor and whether the government will consider to do so?

**To implement D.C. rate for the Employees working in
industries/factories running in Assembly Constituency
Ghanaur**

***312. (C.U.) Shri Gurlal Singh, M.L.A.:-** Will the Labour Minister be pleased to state that whether it is a fact that the employees/labour working in the Industries/Factories running in Assembly Constituency Ghanaur are being paid salaries/allowances by the Management of the said industries/factories; at its own level if so, whether there is any proposal under consideration of the government to implement the salary/allowances as per the D.C. rate to the employees/labour working in these industries/factories; if so, as to when?

To renovate Polytechnic College Rode at Baghapurana and to meet the shortage of staff in the same

***315. (C.U.) Sardar Amritpal Singh Sukhanand , M.L.A:-** Will the Technical Education Minister be pleased to state that whether it is a fact that the Guru Tegh Bahadur Polytechnic College Rode, Baghapurana is in a dilapidated condition and there is shortage of staff also, if so, whether there is any proposal under consideration of the government to renovate the said college and to meet the shortage of staff; if so, as to when?

To renovate P.H.C of village Thathi Bhai

***316. (C.U.) Sardar Amritpal Singh Sukhanand , M.L.A:-** Will the Health and Family Welfare Minister be pleased to state that whether it is a fact that the P.H.C of village Thathi Bhai of Assembly Constituency Baghapurana is in a dilapidated condition and there is shortage of staff also; if so, the time by which the government will renovate the aforesaid college and meet the shortage of staff?

Details of action taken by the Committee constituted against Drugs

***317. (C.U.) Sardar Amritpal Singh Sukhanand, M.L.A:-** Will the Chief Minister be pleased to state the action taken till date by the Committee constituted by the government against the drugs; the details thereof?

To lay the sewerage pipeline passing from Jaiton City to Ran Singh correctly

***321. (C.U.) Sardar Amolak Singh, M.L.A:-** Will the Local Government Minister be pleased to state whether it is a fact that the rising mainline (sewerage pipe) that has been laid from Jaiton to Ran Singh causes inconvenience to the people on overflowing; if so, whether the government will make appropriate arrangements for the proper working of this line; if so, the time by which it is likely to be done?

To construct road from Jaiton to village Chandbhan

***322. (C.U.) Sardar Amolak Singh, M.L.A:-** Will the Agriculture Minister be pleased to state that whether any tender has been approved by the government for construction of road from Jaiton to Chandbhan village; if so, the time by which the said road is likely to be constructed as per the terms and conditions of supra tender?

To meet the shortage of doctors at Government hospitals in Assembly Constituency, Bhadaur

***324. (C.U.) Sardar Labh Singh Ugoke, M.L.A:-** Will the Health and Family Welfare Minister be pleased to state the time by which the shortage of doctors in government hospitals in Assembly Constituency, Bhadaur will be made good?

To construct a Fire Brigade Station at Tapa Mandi

***327. (C.U.) Sardar Labh Singh Ugoke, M.L.A.:-** Will the Local Government Minister be pleased to state that whether it is a fact that two fire brigade vehicles have been provided in Assembly Constituency Bhadaur by the government but no station has been constructed for parking of such vehicles; if so, the time by which fire brigade station is likely to be constructed in Tapa Mandi?

Details of suicide cases during May, 2022 in Ropar

***330. (C.U.) Sardar Tripat Rajinder Singh Bajwa, M.L.A.:-** Will the Chief Minister be pleased to state the total number of suicide cases reported during May, 2022 in district Ropar alongwith the case-wise detail, of action taken so far by the police in these cases togetherwith the present status of each case; the details be provided?

**Reconstruction of the berms on the link roads in Assembly
Constituency Khadoor Sahib**

***343. (C.U.) Sardar Manjinder Singh Lalpura, M.L.A.:-** Will the Agriculture Minister be pleased to state the time by which reconstruction of the berms which have damaged on the link roads falling in Assembly Constituency Khadoor Sahib are likely to be re-constructed?

CHANDIGARH
The 18th July, 2022

SURINDER PAL
Secretary
Punjab Vidhan Sabha